

Sl.No.15  
OA 117/06  
Dt.21.2.2006.

Shri A.A.Khan, ld. SC for the respondents.

O R D E R [ ORAL ]

No one turns up on calls on behalf of the applicant to press this application. The office has referred this matter with objection that the application is not amenable to the jurisdiction of this Tribunal. The matter relates to pension of the applicant, who appears to have been employed as a Constable in the Railway Protection Force. The Railway Protection Force being an armed force, does not come within the jurisdiction of this Tribunal.

2. On this ground, as also because no one appears on behalf of the applicant to press this application, this application is dismissed.

  
[ P.K. Sinha JVC ]

mps